

Shri Panigrahi: May I know whether the Government of Orissa or the Central Government has put forward any terms and conditions for transfer of this control to the Government of Orissa?

Shri Hathi: There are no specific conditions. The only thing is that they will have to create certain permanent posts for maintenance and operation of the first stage. For the second stage which is under construction the staff that is doing the work will have to be continued.

Shri Panigrahi: May I know whether the present staff working at Hirakud will be retained when the full transfer of power takes place?

Shri Hathi: Most of the officers of the Central Water and Power Commission who were working on the construction side of first stage have come back. Some others will also come back, but others will have to be absorbed on the permanent cadre of the Orissa Government.

Shri Hem Barua: May I know whether it is a fact that the concessional rates so far enjoyed by the project staff are proposed to be stopped from 1st October, 1959, if so, what are the reasons for such a sudden decision?

Shri Hathi: As the phrase itself indicates, this was a construction allowance and concession given to staff during the construction stage. Construction of the first stage is now over. Now it is a question of maintenance and operation for which there will be permanent officers in the State cadre. In the initial stages of construction these concessions were given, but now there is no need for this allowance.

Bhakra Dam

*1077. **Shri S. M. Banerjee:** Will the Minister of Irrigation and Power be pleased to state:

(a) the total amount spent so far on injecting cement to reinforce Bhakra Dam;

(b) whether this has actually served the purpose; and

(c) to what extent?

The Minister of Irrigation and Power (Hafiz Mohammad Ibrahim): (a) to (c). The information is being collected and will be laid on the Table of the House when received.

Shri S. M. Banerjee: May I know whether this fact was not brought to the notice of the authorities at the time of construction that the land was bad? May I also know whether this cement injection will go on indefinitely or it will end at a particular time?

Hafiz Mohammad Ibrahim: If I have correctly followed the hon. Member, I may say again that that information also is not available because no information has been received at all.

श्री स० मो० बनर्जी: येरा नवाल यह है कि जब यह कस्ट्रक्शन हो रहा था, जब सीमेंट इन्जेक्ट किया जा रहा था, तो क्या एक्सपर्ट्स ने बताया था कि जमीन बराब है और बाद में ढह सकती है। अगर ऐसा कहा था, तो यह जमीन क्या सिलेक्ट की गई थी और अगर की गई थी तो सीमेंट का अगर कब तक रहेगा ?

Hafiz Mohammad Ibrahim: As to that, Sir, I said that we have no information about it.

Movement of Khandasari Sugar

*1078. { **Shri Jagdish Awasthi:**
Shri S. L. Saxena:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that restrictions have been imposed on the movement of Khandasari sugar from one State to the other.

(b) if so, the reasons therefor;

(c) whether the Uttar Pradesh Khandasari Association have submitted any memorandum in this connection

and if so, the action being taken by Government on it; and

(d) the quantity of Khandasari sugar lying in stocks with the producers since the imposition of restrictions?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas):

(a) Yes, Sir.

(b) Without imposing ban on khandasari sugar, ban on inter-State movement of sugar could not be effectively enforced.

(c) Yes, Sir. It is under consideration.

(d) Information is not available.

श्री जगदीश प्रबन्धी : माननीय मंत्री हिन्दी में भी उत्तर दें।

उपाम्यक्त महोदय : माननीय सदस्य ने सवाल तो लिया है।

श्री जगदीश प्रबन्धी : मैं ने प्रश्न हिन्दी में दिया था, इसलिए मैं उत्तर भी हिन्दी में जानना चाहता हूँ।

Shri A. M. Thomas: I am not in a position to read in Hindi.

Mr. Deputy-Speaker: Shri Awasthi may put his supplementary now

श्री जगदीश प्रबन्धी : श्रीमान् जी, वह बड़े आश्चर्य की बात है कि प्रश्न हिन्दी में दिया गया है, लेकिन उस का उत्तर अंग्रेजी में दिया जाता है।

उपाम्यक्त महोदय : अगर कोई मिनिस्टर हिन्दी न जानता हो, तो ?

श्री जगदीश प्रबन्धी : मैं जानना चाहता हूँ कि उत्तर प्रदेश की सरकारी एग्रीकल्चर ने सरकार को जो स्मरण-पत्र दिया है, उस के मुख्य तथ्य क्या हैं ?

Shri A. M. Thomas: It is so, Sir. The Khandasari Association has represented to the Ministry that about 27,500 tons of khandasari sugar are

lying with them to be disposed of. We have referred the matter to the Uttar Pradesh Government and we are awaiting an answer from them.

Shri S. M. Banerjee: May I know whether in view of the sugar problem in the country the restriction placed on khandasari sugar is going to be waived?

Shri A. M. Thomas: It cannot be waived like that. The ban on inter-State movement of sugar can be enforced effectively only if there is a ban on the export of khandasari also.

Shri Bishwanath Roy: May I know whether the steps taken by Government regarding the movement of khandasari sugar have been successful in keeping its price within reasonable limits?

Shri A. M. Thomas: Khandasari prices are still high, and there is no hardship, if I may say so, by the ban that has been imposed.

सेठ अक्षय सिंह : क्या मंत्री महोदय बनलाने की कृपा करेंगे कि चायने में जो हजारी मन बुरा बनता है उसके मध्य प्रदेश में जाने पर रोक क्यों लगाई गई है ?

Shri A. M. Thomas: May I ask the Hon. Member to repeat the question?

Seth Achal Singh rose—

[Mr. SPEAKER in the Chair]

Mr. Speaker: The Question Hour is over

WRITTEN ANSWERS TO QUESTIONS

Japanese Gardens

- 1052. { Shri Shree Narayan Das:
Shri Radha Raman:
Shri D. C. Sharma:
Shri Ram Krishan Gupta:
Shri Chandak:

Will the Minister of Food and Agriculture be pleased to state

(a) whether the Japanese landscape